

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3528  
ANSWERED ON:12.02.2014  
MOBILE NUMBER PORTABILITY  
Sugumar Shri K.

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the nationwide Mobile Number Portability (MNP) has not been moving ahead despite setting deadline by the Telecom Regulatory Authority of India (TRAI);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to review the TRAI recommendations on entry fees and rollout obligations in the existing MNP licence;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the present status of the scheme?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) to (e) The Government had sought recommendations of Telecom Regulatory Authority of India (TRAI) on 27.12.2012 on the subject of nationwide mobile number portability which have been submitted by TRAI on 25.09.2013. These recommendations are presently under consideration in Department of Telecommunications.